

(a) the number of lives claimed by hooch last year i. e. 1989 in the country;

(b) the number of persons prosecuted for selling spurious liquor;

(c) the measures adopted by Government to check recurrence of such incidents in future; and

(d) whether Government propose to enforce 'prohibition' in the country?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). Information is being collected and will be laid on the table of the Sabha.

[English]

Substituted Drugs Dispensed in Delhi Hospitals

10198. DR. BHAGWAN DASS RATHOR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government hospitals in Delhi are dispensing substituted drugs against the actually prescribed drugs whose composition is invariably different:

(b) if so, whether such substitution of drugs having different compositions are permitted under the Drug and Cosmetic Act; and

(c) the steps taken by government to make available the medicines prescribed by the specialists to CGHS beneficiaries?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) No, Sir.

(b) Does not arise.

(c) All the listed formulary medicines are made available to all the CGHS beneficiaries through the dispensaries. In case, any time is not available, the same is procured from Super Bazar and supplied to the beneficiaries. In the event of non-supply by the Super Bazar also, the patient is authorised to procure the same from open market and get the expenditure reimbursed. In an emergent need, Medical Officers of the dispensaries are also authorised to issue authority slips to beneficiaries for Super Bazar.

Cotton Destroyed Due to Mismanagement

10199. SHRIGANGA CHARAN LODHI: Will the Minister of TEXTILES be pleased to state:

(a) whether it has been reported that at Earthertan Cotten Mills, Kanpur, Uttar Pradesh a thousand meters of cotton has been destroyed; and

(b) if so, the reasons therefor and the total loss suffered by the mill?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No cotton has been destroyed in Atherton West Mills, Kanpur, a textile mill under National Textile Corporation (U.P) Ltd.

(b) Does not arise.

[Translation]

Expert committee on Abid Hussain Committee Report.

10200. SHRI PHOOL CHAND VERMA:
SHRI R. N. RAKESH:

Will the Minister of TEXTILES be pleased to state:

(a) whether any expert committee has been constituted to go into the recommendations made by Abid Hussain committee on textile policy;

(b) if so, the details thereof; and

(c) the time by which it is likely to submit the report?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Compilation of Pesticide Poisoning and Occupational Health Hazards

10201. SHRIMATI SUBHASHINI ALI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Thacker Committee on Pesticides (1964) had recommended a specific programme of work on medical toxicology, especially compilation of pesticide poisoning and occupational health hazards to workers in farms and public health;

(b) whether the Thacker Committee (1964) had also recommended setting up of two Development Analytic Units and two Analytical Units for data on pesticides effects on food, Feeds, fodder and water;

(c) if so, the action taken thereon and full details of information collected; and

(d) whether this information is easily available through publications to all concerned?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY

WELFARE (SHRI RASHEED MASOOD): (a) and (b). Yes Sir.

(c) and (d). The information is being collected and will be laid on the table of Sabha.

Export of Coir from Kerala

10202. SHRI RAMESH CHENNITHALA: Will the Minister of TEXTILES be pleased to state:

(a) the quantity of coir exported from Kerala during 1989-90; and

(b) the targets fixed for 1990-91?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) State-wise export figures are not maintained.

(b) A target of Rs. 45 crores has been fixed for coir export during the year 1990-91.

Liquor Made of Potatoes, Rice and Wheat etc.

10203. SHRI P. M. SAYEED: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government have approved the proposal to manufacture a special kind of liquor out of potatoes, rice and wheat, etc.;

(b) if so, whether a licence has been issued for the purpose and if so, the expected quantum of production;

(c) whether the liquor thus manufactured would be exported; and

(d) if so, the estimated foreign exchange likely to be earned per year?

THE MINISTER OF TEXTILES AND